NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CA(CAA) No. 95/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

Name of the Company:

Nidhi Securities Ltd.

Kediya Ceramics

Faith Corporation Pvt. Ltd. Vista Corporation Pvt. Ltd. Bhavya Corporation Pvt. Ltd. Dhara Corporation Pvt. Ltd.

Crystal Ceramic Industries Pvt. Ltd. (Joint Application.)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

<u>SIGNATURE</u>

NAVIN PAHWA SR. ADV

AO V

RITU SHAH FOR THAKKAR

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Applicants.

At request of learned Counsel for applicants.

List the matter on 15.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.